

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.3406
ANSWERED ON 5TH AUGUST, 2022**

ACCESS TO AYUSH SERVICES

†3406. SHRI SATYADEV PACHAURI:

Will the **MINISTER OF AYUSH** be pleased to state:

(a) whether the Government has taken or proposes to take steps to improve the infrastructure for easy and increased access to AYUSH services in the country including Uttar Pradesh; and

(b) if so, the details of the steps taken in this regard?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) & (b): Public Health being a State subject, the primary responsibility to improve the infrastructure and increase access to AYUSH services in the country including Uttar Pradesh lies with the respective State/UT Governments. However, the Government of India has launched a Centrally Sponsored Scheme of the National AYUSH Mission (NAM) implementing through States/UTs including Uttar Pradesh for the overall development of AYUSH systems which also includes infrastructural development and access to AYUSH Services. National AYUSH Mission inter-alia makes provisions for the following: -

- (i) AYUSH Health & Wellness Centres
- (ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government AYUSH Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary
- (v) Setting up of upto 50/30/10 bedded integrated AYUSH Hospitals
- (vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- (vii) AYUSH Public Health Programmes
- (viii) Infrastructural development of AYUSH Under-Graduate Institutions and AYUSH Post-Graduate Institutions
- (ix) Establishment of new AYUSH Colleges in the States where availability of AYUSH teaching institutions is inadequate in the Government Sector.

Accordingly, State/UT Governments may avail the eligible financial assistance by submitting suitable proposals through State Annual Action Plans (SAAPs) as per the NAM guidelines. Further, grant-in-aid of Rs. 3119.46 Crores has been released to State/UT Governments including Uttar Pradesh for implementation of different activities against the approved proposals of the received SAAPs from the year 2014-15 to 2021-22.